

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 73/(MAH)/2010
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

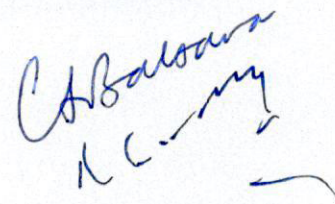
SHRI V. NALLASENAPATHY
MEMBER (T)

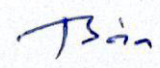
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

NAME OF THE PARTIES: M/s. Jehaan Milan Mehta
V/s.
M/s. New Haven Steel Ball Corporation Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Mr. Chagga Belsane	Counsel	
2)	Mr. Parimal K. Shetty, Advocate		
	V/s. Parimal K. Shetty & Co. Adv. for Petitioners		

3)	Rajin M. Jain	Advocate for Respondent Nos. 2 to 4	
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Common Order

CP No. 67/397-398/CLB/MB/MAH/2010

CP No. 73/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter for hearing on 16.12.2016

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)